<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR No. 596 of 2017

Dated: 10th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ajmer Vidhyut Vitran Nigam Lt	nrAppellant(s) Vs.	
M/s. Kishangarh Fibres (P) Ltd	-	
Counsel for the Appellant(s)	:	Mr. Gautam Gupta
Counsel for the Respondent(s)	:	Mr. Brij Mohan Banot (Director) for R-1
		Mr. R.K. Mehta Ms. Himanshi Andley for R.3

<u>ORDER</u>

Affidavit of service be filed within a week.

Mr. Brij Mohan Banot, Director of Respondent No.1 has filed his submissions to the preliminary objection as regards maintainability. Copy of which has been served on the appellant as well as Respondent No.3.

Learned counsel for the appellant may file reply submissions, if any, on or before 09.08.2017 after serving copy on the other side.

List the matter on 21.08.2017.

(Justice Ranjana P. Desai) Chairperson

(I. J. Kapoor) Technical Member